CENTRAL INFORMATION COMMISSION

REGISTRAR OFFICE
(Room No. 185, Ground Floor, August Kranti Bhawan,
New Delhi-110066)

No. CIC/4/2017-Rgr.

Dated:13.07.2017

ORDER

The Commission registers complaints under Section 18 of the RTI Act 2005 only if accompanied by RTI application made by the applicants to the concerned Public Authorities.

The issue of registration of complaints received without RTI application was discussed in Commission's meeting held on 13.06.2017 and it was decided where no RTI application is found enclosed with the complaint made under Section 18 (1) (f), the matter will be put up by the Registrar to the concerned Information Commissioner for orders on the registration of the case.

The Deputy Registrar of CR-1 is directed to adhere to the above said directions of the Commission while dealing with the complaints received under Section 18 (1) (f) of the RTI Act and are not accompanied by RTI application.

Piyush Agarwal
(Registrar)
13.07.2017

TO:

DR (CR-1)

Copy To:

PPS to Chief IC
PS to Secretary
Additional Secretary
JS (Admn)
JS (MR)
DR to CIC
DR to IC (YA)
DR to IC (SH)
DR to IC (MP)
~~DR to IC (SA)~~
DR to IC (SB)
DR to IC (BJ)
DR to IC (DP)
DR to IC (AB)

Received on 13/7/17 (Shravan) DEO 13/07/17

Received 13/07/17

Krishan Kr. D.E.O.

Yogesh Kr. Gupta (UDC) 13-7-17